

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.11.2020 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App (AT) (Ins) No. 954 of 2020	Apundarik Merchants Pvt. Ltd. Vs. Bansidhar Agarwalla & Co. Pvt Ltd.	Shubhankar Agarwala	
2.	Comp. App (AT) (Ins) No. 956 of 2020	Vaibhav Goel & Anr. Vs. Deputy Commissioner of Income tax & Anr.	Kanishk Khetan	
3.	Comp. App (AT) (Ins) No. 957 of 2020	Mahipal Trading Company Vs. Mataji Dyeing Mills Pvt. Ltd.	Naresh Kumar Sejvani	
4.	Comp. App (AT) (Ins) No. 958 of 2020	Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd.	Pankaj Agarwal	Nishant Awana
5.	Comp. App (AT) (Ins) No. 959 of 2020	Sajjan Kumar Tailor Vs. Kanchan Dutta	Saurav Jain	

## **For Admission (After Notice)**

6.	Comp. App. (AT) (Ins) No. 666 of 2020	Raj Kumar Ralhan Resolution Professional of Leo Meridian Infrastructure Projects & Hotels Ltd. Vs. Deputy Director Directorate of Enforcement & Ors.	Misha	Zoheb Hossain Vipin Nair-R1 Vipin Nair-R4
7.	Comp. App. (AT) (Ins) No. 690 of 2020	Phoenix ARC Pvt. Ltd., (Trustee of Phoenix Trust FY – 14 - 9) Vs. Nagaur Water Supply Company Pvt. Ltd.	Suresh Dutt Dobhal	Pradhuman Gohil Upendra Sai

8.	Comp. App. (AT) (Ins) No. 809 of 2020	Palm Products Pvt. Ltd. Vs. T.V.L. Narsimha Rao & Anr.	Bhavya Sethi	Shmbo Nandy-R2
9.	Comp. App. (AT) (Ins) No. 810 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors.  <b>With</b>	Prithu Parimal	
10.	Comp. App. (AT) (Ins) No. 811 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors.  <b>With</b>	Prithu Parimal	
11.	Comp. App. (AT) (Ins) No. 812 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors.  <b>With</b>	Prithu Parimal	
12.	Comp. App. (AT) (Ins) No. 815 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	
13.	Comp. App. (AT) (Ins) No. 813 of 2020	Logwell Logistics and Aviation Services (OPC) Pvt. Ltd. Vs. Velankani Electronics Pvt. Ltd.	Uddyam Mukherjee	
14.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	

**For Hearing**

15.	Comp. App. (AT) (Ins) No. 412 of 2020	Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd.	Bani Dikshit	Himanshu Yadav
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**12:00 Noon**

**For Hearing**

16.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>17.</b>	Comp. App (AT) (Ins) No. 781 of 2019  <b>Part Heard</b>	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Datta
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**03:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>18.</b>	Comp. App. (AT) (Ins) No. 385 of 2020  <b>Part Heard</b>	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Sanjeev Kumar-R2 Pankaj Dhanuka-IRP
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**